

**Kerala Government Project for Rehabilitation of Workers Returning From Gulf Countries**

1566. SHRI. T. BASHEER: Will the Minister of LABOUR be pleased to state:

(a) whether Government of Kerala has submitted a project for rehabilitation of the workers returning from Gulf countries to Kerala;

(b) if so, the details thereof; and

(c) the reaction of Union Government in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). Yes, Sir. The State Government of Kerala has suggested inter-alia setting up of a Welfare Fund to be financed at the level of certain percentage of migrant workers' remittances made through banking and other legally permissible channels. The Fund proposed to finance various support activities aimed at re-settlement of migrant workers after their permanent return from overseas employment. These measures would include training, identification and preparation of projects, infrastructural facilities, placement systems etc.

(c) The State Government has been advised to consider setting up machinery as appropriate in the State itself, and that the requisite financial support could be considered by the banks and financial institutions on merits, keeping in view the technical feasibility and economic viability of the proposals.

**Registration of Immovable Properties in Delhi**

1567. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are contemplating to reopen the registration of immovable properties/houses in Delhi in near future;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) There is no restriction or any ban on the registration of sale document of immovable properties/houses in the Union Territory of Delhi provided the registrants have obtained the necessary clearance required under the law from the concerned Competent Authorities.

(b) and (c). Do not arise in view of reply to part (a) above.

**Water-Logging Problem in North Eastern Region**

1568. SHRI SONTOSH MOHAN DEV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether most of the areas in North-Eastern region have water-logging problem throughout the year;

(b) whether Government propose to formulate any schemes to combat this problem effectively; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Many areas in the Brahmaputra and Barak Valleys suffer from drainage congestion problem of long duration.

(b) and (c). The Brahmaputra Board has identified 20 areas in Brahmaputra Valley